

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 15502/2017

GHAZIABAD DEVELOPMENT AUTHORITY

Appellant(s)

VERSUS

DEEPAK KUMAR SINGH & ORS.

Respondent(s)

([ONLY I.A.NO.33221/2021 IN SLP(C)NO.18357-18358/2019 IS LISTED
AGAINST THIS MATTER])

WITH

SLP(C) No. 18357-18358/2019 (XI)

FOR RECALLING THE COURTS ORDER ON IA 33221/2021
IA No. 33221/2021 - RECALLING THE COURTS ORDER)

Date : 01-09-2021 These matters were called on being mentioned
today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER
HON'BLE MR. JUSTICE KRISHNA MURARI

For Appellant(s) Mr. Garima Prasad, AAG
Mr. Rajeev Kumar Dubey, Adv.
Mr. Ashiwan Mishra, Adv.
Ms. Vaidruti Mishra, Adv.
Mr. Kamendra Mishra, AOR

Mr. Ravindra Kumar, AOR

For Respondent(s) Mr. Dushyant Dave, Sr.Adv.(Mentioned by)
Mr. Smarhar Singh, AOR
Ms. Shweta Kumari, Adv.

Mr. Hara Prasad Sahu, Adv.
Mr. Subhasish Mohanty, AOR

Mr. Ravindra Kumar, AOR

UPON being mentioned the Court made the following
O R D E R

List the matters tomorrow i.e. on 02.09.2021.

(NEELAM GULATI)
ASTT. REGISTRAR-cum-PS

(KAMLESH RAWAT)
COURT MASTER (NSH)